

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT NO. II**

(8) C.P.(IB)-1374(MB)/2019

CORAM:

SHRI RAVIKUMAR DURAISAMY
Member (Technical)

SHRI RAJASEKHAR V.K.
Member (Judicial)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **03.02.2020**

NAME OF THE PARTIES: Epigram
V/s
Swiss Entertainment Pvt Ltd

SECTION: 9 OF THE INSOLVENCY AND BANKRUPTCY CODE.

ORDER

1. The Learned Counsel for the parties present.
2. Counsel for the Corporate Debtor submits that the Reply will be filed during the course of the day with the copy to be served on the Counsel for the Operational Creditor.
3. List this matter for Admission on **19.02.2020**.

Sd/-

RAVIKUMAR DURAISAMY
Member (Technical)

Sd/-

RAJASEKHAR V.K.
Member (Judicial)

03.02.2020
Aah